Awareness programme against discrimination of girl child

†1387. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has any proposal to launch any public awareness programme like Beti Bachao, Beti Padhao to do away with discrimination being meted out to girls in all the rural and urban areas of the country, if so, the details thereof;
- (b) whether any campaign in this connection is being propagated in the States; and
- (c) if so, State-wise details thereof and if not whether any monetary package would be provided to States in this regard and if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) Government of India has introduced the Beti Bachao, Beti Padhao (BBBP) scheme for survival, protection and education of girl child. It aims to address the issue of declining Child Sex Ratio (CSR) through a mass campaign across the country targeted at changing societal mindsets and creating awareness about the criticality of the issue. There are focussed intervention and multi-sectoral action in 100 districts with low Child Sex Ratio.

(c) As the Beti Bachao, Beti Padhao (BBBP) scheme has been approved recently, no fund allocation has been made so far to the States.

Central schemes in Odisha

1388. SHRI KALPATARU DAS: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the name of the plan schemes and Centrally Sponsored Projects (CSPs) under implementation in the Ministry along with its scope/guidelines; and
- (b) the funds sanctioned for the State of Odisha in those schemes for the year 2012-13, 2013-14, 2014-15 till date?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) The name of the plan schemes and Centrally Sponsored Projects (CSP) under implementation in the Ministry and their scope/guidelines and funds sanctioned in those schemes for the entire country, including the State of Odisha, during the years 2012-13 and 2013-14 are available in the Annual Report of the Ministry †Original notice of the question was received in Hindi.

for the respective years *viz.*, 2012-13 and 2013-14. The copies of the Annual Reports are available in the Library of Rajya Sabha Secretariat and in the Ministry's website *www. wcd@nic.in.* The guidelines of the schemes are also available in the Ministry's website.

The funds sanctioned/released for implementation of major schemes of the Ministry in the State of Odisha during 2012-13, 2013-14 and 2014-15 are as under:

Name of the Scheme	Funds released for implementation of MWCD's schemes in the State of Odisha (Rupees in lakhs)		
	2012-13	2013-14	2014-15
1	2	3	4
Centrally Sponsored Schemes	66,425.00	97,438.29	56,724.00
Integrated Child Development Scheme (ICDS)			(up to 26.11.2014)
Integrated Child Protection Scheme (ICPS)	671.33	1227.20	1557.60 (up to 25.11.2014)
Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG) - SABLA	2404.90	3528.42	2352.24
For Non-Nutrition For Nutrition	0.00	475.20	0.00
Indira Gandhi Matritva Sahyog Yojana (IGMSY)	336.84	2038.85	1248.25
National Mission for Empowerment of Women (NMEW)	16.38	36.38	-
Multi-Sectoral Nutrition Programme (under National Nutrition Mission)	The programme was launched in January, 2014. An amount of ₹ 238.00 lakhs was sanctioned to the State of Odisha.		
Central Sector Schemes			
Rajiv Gandhi National Creche Scher	me		
Central Social Welfare Board (CSWB) creches	195.39	191.58	191.58 (up to 30.11.2014)

Note: 1.Dates in brackets are the dates up to which funds have been released for the financial year 2014-15.

Surrogacy as a commercial industry

1389. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government's attention has been drawn to a report titled "Surrogacy Motherhood: Ethical or Commercial" compiled by the Centre for Social Research with the support of the Ministry which illustrates that surrogacy has become a commercial industry where the rights of surrogate mothers who are compelled by economic reasons are violated; and
- (b) if so, the details thereof and what measures are being taken to bring about some regulations in this industry?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) Yes Madam, Indian Council of Medical Research (ICMR) and Department of Health Research (DHR) are aware about the report entitled "Surrogacy Motherhood: Ethical or Commercial" compiled by the Centre for Social Research (CSR).

Under Central Sector schemes of the Ministry, funds are released to the implementing organisations which include Non-Government Organisations also.